The Government has further approved a comprehensive project of floodlighting for the Indo-Bangladesh Border covering a length of 3117 km with the project cost of Rs. 1413.77 crore. This project is also under implementation.

The progress of fencing and floodlighting and the expenditure incurred under various projects along Indo-Bangladesh border as on date is given below:

Work	Project	Approved	Physical	Expenditure
		length (in	progress (in	incurred
		km)	km)	(Rs. in crore)
Fence	Phase I	857.37	854.35	1059.00
	Phase II	2579.22	1880.77	3155.00
	Total	3436.58	2735.12	4214.00*
Replacement of fencing	Phase III	861.00	750.00	695.00
Floodlighting		3117.00	877.00	361.00

 $[\]ensuremath{^{*}}$ Inclusive of expenditure incurred on construction of roads

(c) There are various constraints and field level problems in implementation of fencing and flood lighting projects along the Indo-Bangladesh border. These include delay in land acquisition, public protests, construction within 150 yards of zero line and statutory clearances under Forest and Wildlife Acts. The scheduled date for completion of on-going fencing and floodlighting projects is March, 2012.

Refusal to grant NOC to Har-Siddhi Heights in Mumbai

*288.DR. BHARATKUMAR RAUT: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the Ministry has refused to grant NOC to the construction of a multi-storey building Har-Siddhi Heights at Worli, Mumbai as the site is in the close proximity of INS Trata;
 - (b) how the building has come up despite the opposition of the Ministry; and
- (c) will the Ministry demand demolition of the building as it creates serious threat to the national security?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) The builders of Har-Siddhi Height had not sought NOC from Ministry of Defence. However, Indian Navy raised objection due to security concern and took up the matter with State authorities. Considering potential security threat to the Naval establishment, a case has been filed in the Mumbai High Court in October, 2010 seeking demolition of the said building and the matter is presently sub-judice.

Meeting with Trade Minister of Indonesia

*289.SHRI NAND KUMAR SAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Trade Minister of Indonesia has held meeting with him in the recent past;
- (b) if so, the details of issues discussed during the said meeting;
- (c) the details of trade between the two countries during 2009 and 2010;
- (d) the details of the major items exported and imported between the two countries during the said period; and
- (e) the details of Foreign Direct Investment (FDI) inflows from Indonesia during the said period, sector-wise?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) The Commerce & Industry Minister of India and the Trade Minister of Indonesia held a bi-lateral meeting on 15th December 2010. Subsequently, during the visit of President of Indonesia to New Delhi, the Commerce & Industry Minister of India and the Trade Minister of Indonesia signed a Memorandum of Understanding (MoU) on 25th January, 2011, on the establishment of Biennial Trade Ministers' Forum to discuss and facilitate further expansion of bilateral trade and economic cooperation between the two countries. Details of the MoU are available in the public domain.

(c) Details of trade between the two countries are as under:

(Value in US\$ Millions)

Year	Import	Export	Total Trade
2009	7837.67	2874.39	10712.06
2010	9076.98	4602.28	13679.26